

No.: 65/ESTT./HCS

Date: 12.12.2025

$\underline{N} \hbox{-} \underline{O} \hbox{-} \underline{T} \hbox{-} \underline{I} \hbox{-} \underline{F} \hbox{-} \underline{I} \hbox{-} \underline{C} \hbox{-} \underline{A} \hbox{-} \underline{T} \hbox{-} \underline{I} \hbox{-} \underline{O} \hbox{-} \underline{N}$

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create ten(10) permanent posts of Multi-Tasking Staff(Group 'D')(Level-5) in the Establishment of High Court of Sikkim, with immediate effect.

By Order,

sd/-(**Prajwal Khatiwada**) Registrar General

Memo No. 12931 - 945/ESST./HCS

Dated :- 12 .12 . 2025

Copy to:-

- 1. Addl. Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
- 2. Additional Registrar-cum-Private Secretary to the Hon'ble Judge, High Court of Sikkim, Gangtok
- 3. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok
- 4. Central Project Coordinator, High Court of Sikkim
- 5. Registrar, High Court of Sikkim
- 6. Registrar(Judicial Service), High Court of Sikkim
- 7. Chief Accounts Officer, High Court of Sikkim
- 8. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
- 9. Additional Chief Secretary, Home Department, Government of Sikkim for publication in Government Gazette
- 10. Secretary, Department of Personnel, Government of Sikkim
- 11. All Section In-charge, High Court of Sikkim, Gangtok
- 12. Personal file
- 13. File and
- 14. Guard file

Joint Registrar